

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 2475 of 2015

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

10 /09.07.2020: Learned counsel Mr. Rajbardhan prays for two weeks time.

Prayer is allowed.

List this case after the Court starts normal functioning, post COVID-19.

Let the name of Mr. Ashok Kumar, learned A.P.P, be shown in the cause list.

Anu/-

(ANANDA SEN, J.)